



\$~37 & 38

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 908/2023

TEAM FRANCE 01 S A S

.....Plaintiff

Through: Mr. Rajshekhar Rao, Sr. Advocate

along with Mr. Anandh Venkataramani, Mr. Saket Satapathy, Mr. Anubhav Dutta, Ms. Akshita Totla, Ms. Mansi Tyagi, Mr. Vinay K Misra, Ms. Vishakha Gupta, Ms. Rini

Mehra, Advocates.

versus

SPICEJET LIMITED

.....Defendant

Through: Mr. Amit Sibal, Senior Advocate with

Mr. K.R. Sasiprabhu, Mr. Sanjeev Seshadri & Ms. Chinmayi Chatterjee,

Advocates.

+ CS(COMM) 909/2023

SUNBIRD FRANCE 02 S A S

.....Plaintiff

Through: Mr. Rajshekhar, Rao, Sr. Advocate

along with Mr. Anandh Venkataramani, Mr. Saket Satapathy, Mr. Anubhav Dutta, Ms. Akshita Totla, Ms. Mansi Tyagi, Mr. Vinay K Misra, Ms. Vishakha Gupta, Ms. Rini

Mehra, Advocates.

versus

SPICEJET LIMITEDDefendant

Through: Mr. Amit Sibal, Senior Advocate

along with Mr. K.R. Sasiprabhu, Mr. Sanjeev Seshadri & Ms. Chinmayi

Chatterjee, Advocates.

CORAM:

HON'BLE MR. JUSTICE ANISH DAYAL <u>O R D E R</u>





% 15.01.2025

<u>I.A. 882/2025 in CS(COMM) 908/2023 & I.A. 883/2025 in CS(COMM) 909/2023</u>

- 1. These applications have been filed seeking early hearing of the above captioned suits, which are otherwise fixed for 28th January 2025.
- 2. Mr. Amit Sibal, Sr. Counsel seeks leave to withdraw these applications.
- 3. Both the applications are accordingly dismissed as withdrawn.
- 4. List on 28th January 2025, the date already fixed.
- 5. Order be uploaded on the website of this Court.

ANISH DAYAL, J

JANUARY 15, 2025/sm/tk